

CENTRAL INFORMATION COMMISSION

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F.No. CIC/AT/A/2006/00119

Dated the 29th June, 2006

Appellant: Shri G. Suresh, C-3-A/39 A, Janakpuri, New Delhi-110058.

Respondents: Shri G.P. Chand, GM(Admn.) & CPIO, National Highways Authority of India, G-5&6, Sector 10, Dwarka, New Delhi-110075.

The Member (F) and AA, National Highways Authority of India, G-5&6, Sector 10, Dwarka, New Delhi-110075.

This appeal filed against the National Highways Authority of India by Shri G. Suresh, was heard today (29.06.2006). The appellant was present in person and the NHAI was represented by_____.

2. The appellant has filed a modified petition dated 29.6.06 spelling out the specific information he seeks. These are -

- i) Seniority List in the cadre of DGM(F), GM(F), Manager (F) from 1999;
- ii) List of employees of NHAI currently in the rolls;
- iii) Specific details as sought vide my query dated 30.12.05 for the cadre CGM & GM's."

3. The CPIO was asked if he could provide the requested information to the appellant and he replied in the affirmative.

4. It is, therefore, instructed that the CPIO, NHAI shall furnish the information as listed at para 2 above to the appellant, within 2 weeks of the receipt of this order.

Sd/-
(A.N. TIWARI)
INFORMATION COMMISSIONER

Authenticated by –

Sd/-
(P.K. GERA)
REGISTRAR

: 2 :

Address of parties:

1. Shri G. Suresh, C-3-A/39 A, Janakpuri, New Delhi-110058.
2. Shri G.P. Chand, GM(Admn.) & CPIO, National Highways Authority of India, G-5&6, Sector 10, Dwarka, New Delhi-110075.
3. The Member (F) and AA, National Highways Authority of India, G-5&6, Sector 10, Dwarka, New Delhi-110075.